

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-21/2008(Pt.)/8277/A.

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Joint Registrar,
Gauhati High Court,
Itanagar Permanent Bench,
Naharlagun.

Dated Guwahati, 22nd September, 2022.

Sub:- **Casual Leave with station leave permission.**

Ref:- No. HC(IB) –VIG/01/2022/350-53 Dated the 20th September, 2022.

Sir,

With reference to the above, I am directed to inform you that Shri Yomge Ado, Member Secretary, Arunachal Pradesh State Legal Services Authority, Itanagar has been granted **3 days casual leave on 03.10.2022, 06.10.2022 & 07.10.2022, along with station leave permission from 03.10.2022 till 07.10.2022**, as prayed for.

Yours faithfully,

Sdt

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-21/2008(Pt.)/8278-8279/A, dated , 22-09-2022

Copy to:

1. Shri Yomge Ado, Member Secretary, Arunachal Pradesh State Legal Services Authority.

2. The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)

Rsa